NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/193/(IB)/2017

NAME OF THE PETITIONER(S)

: JM FINANCIAL PRODUCTS LTD

NAME OF THE RESPONDENT(S)

: ZYLOG SYSTEMS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Bossister Senior Counsel

Mr. **Ramaknishnan Virasaghavan

cooper for Patitioner

ORDER

Ld. Sr. Counsel for the Petitioner present. No representation on behalf of the Respondent. Ld. Sr. Counsel has produced a copy of the Order dated 15.10.2014 that came to be passed by Hon'ble High Court of Madras in OSA No. 205/2014 with Miscellaneous Petition 1/2014 titled Zylog Systems Ltd. Vs. IFIN Securities Finance Ltd. and Anr., wherein the Division Bench has confirmed the order passed by Ld. Single Judge appointing a Provisional Liquidator. Therefore, the Hon'ble High Court has already been seized of the matter. Hence, the Registry of this Bench is directed to send the file immediately to the Registry of the Hon'ble High Court for appropriate action at their end.

[. Jitajes gener.

(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Tariq) Member (Judicial)